

**GOVERNMENT OF INDIA**  
**MINISTRY OF POWER**  
**RAJYA SABHA**  
**QUESTION NO 30.11.2009**  
**ANSWERED ON**  
**SUPPLY OF GAS FOR POWER SECTOR .**

1171

Shri Amar Singh

Will the Minister of COAL/COAL/POWER be pleased to state :-

- (a) whether it is a fact that due to shortage of gas various gas-based power projects are not able to come up;
- (b) if so, the number of such projects and the details thereof;
- (c) the present quantum gas production from RIL's D6 block of KG Basin; and
- (d) the action proposed by Government to ensure that gas is provided to all the stakeholders in the power sector?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF POWER

( SHRI BHARATSINH SOLANKI )

(a) & (b) :With availability of gas from Reliance KG D-6 field, gas has been made available to all existing power projects having KG D-6 connectivity, as also to those projects under construction which are likely to be commissioned during 2009-10.

As regards power projects which are in the pipeline, Empowered Group of Ministers (EGoM) has decided that, subject to the availability of gas, necessary allocations from KG D-6 fields will be made to these projects as and when they are ready to commence production. Further, the requirement of natural gas for power plants to be completed beyond 2009-10 would be reviewed from time to time by the EGoM for making firm allotments to such new plants from the fallback quantity available.

(c) :As informed by Ministry of Petroleum & Natural Gas (MoP&NG) the present production from KG D-6 is around 45 MMSCMD.

(d) :Government of India has adopted a multi-pronged strategy to augment gas supplies and bridge the gap between supply and demand for the domestic market including that for power sector. These include:-

(i)MoP&NG informed that out of total allocations of 91.61 million metric standard cubic meter per day (mmscmd) from KG D-6, 43.165 mmscmd has been allocated to power sector, 31.165 mmscmd on firm basis and 12.00 mmscmd on fallback basis. Besides this, a provision of 10.00 mmscmd on fall back basis has been made for captive power plants from KG D-6.

(ii)MoP&NG is taking necessary steps to increase availability of gas from domestic sources by awarding gas blocks for Exploration & Production (E&P) activities in various sedimentary basins of the country under the New Exploration Licensing Policy (NELP).

(iii)MoP&NG is encouraging import of gas in the form of Liquefied Natural Gas (LNG) and also making efforts for import of gas through international pipelines projects.

(iv)In order to explore and produce new sources of natural gas from coal bearing areas, government has formulated a Coal Bed Methane (CBM) Policy providing attractive fiscal and contractual framework for exploration and production of CBM in the country.

(v)Government is encouraging Under Ground Coal Gasification (UGCG) and coal liquification and investment by private entrepreneurs in development of these frontier technologies.

(vi)While allocation of RIL gas from KG basin (D-6), the power sector has been given priority.